

File No. 10/03/2019-NCLT कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3, सी. जी. ओ. कम्पलैक्स, लोघी रोड़. 6th Floor, Block-3, CGO Complex, Lodhi Road, नई दिल्ली/New Delhi-110003 दिनॉक / Dated 19th July 2019

ORDER

In exercise of the powers conferred under section 419 of the Companies Act, 2013, the Hon'ble President, NCLT hereby re-constitutes the following Bench at New Delhi for the purpose of exercising and discharging the Tribunal's powers and functions). This is in partial modification of Order dated 1.1.2019. The Bench shall comprise of:

Single Bench at NCLT New Delhi: -

Shri R. Varadharajan, Member (Judicial)

The Constitution of Bench as per section 419 (3) of the Companies Act, 2013.

This is in modification of Order of even number dated 1.1.2019. This shall come into force w.e.f. 22.7.2019.

This issues with the approval of Hon'ble President, NCLT.

(Shiv Ram Balrwa) Registrar, NCLT Telephone: 24363451

Copy to:-

- 1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
- 2. Hon'ble Members, National Company Law Tribunal.
- 3. Secretary, National Company Law Tribunal, New Delhi.
- Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/ Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/ Guwahati/Hyderabad/Jaipur/Cuttack.
- PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
- 6. NCLT web site/ Notice Board.
- 7. The Institute of Chartered Accountants of India, ITO, New Delhi.
- The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi – 110003.
- The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
- Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
- 11. Taxman Allied Services Ltd., 59/32, New Rohtak Road, Delhi.
- 12. The All India Reporter Pvt. Ltd., 31-D, 'B' Block, Delhi High Court, New Delhi.
- 13. Bar Council, New Delhi/Mumbai.